

[Shri Morarji Desai].

the 29th July, 1952. [Placed in Library. See no. S—65/57].

ANNUAL REPORT OF COAL BOARD

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table a copy of the Annual Report of the Coal Board for the year 1955-56. [Placed in Library. See No. S-63/57].

REPORT OF COMMITTEE TO ENQUIRE INTO POSITION OF SAND SUPPLIES FOR STOWING IN JHARIA-RANIGANJ COAL-FIELDS

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table a copy of the Report of the Committee to enquire into the position of Sand Supplies for purposes of Stowing in the Jharia-Raniganj Coalfields after completion of Dams by the Damodar Valley Corporation. [Placed in Library. See No. S-63/57].

DECLARATIONS OF EXEMPTION UNDER REGISTRATION OF FOREIGNERS ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Declarations of Exemptions under the proviso to section 8 of the Registration of Foreigners Act, 1939, namely:

- (1) 1/24/57-F. I., dated the 21 March, 1957
(1 Declaration)
- (2) 1/27/57-F. I., dated the 10th April, 1957
(6 Declarations)
- (3) 1/28/57-F. I., dated the 11th April 1957
(1 Declaration)
- (4) 1/30/57-F. I., dated the 18th April 1957
(1 Declaration)
- (5) 1/33/57-F. I., dated the 16th May, 1957
(1 Declaration)

ALL INDIA SERVICES (OVERSEAS PAY, PASSAGES AND LEAVE SALARY) RULES

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of the All India Services (Overseas Pay, Passages and Leave Salary) Rules, 1957, published in the Notification No. S.R.O. 526, dated the 15th February, 1957. [Placed in Library. See No. S-67/57].

REPORT OF STUDY GROUP ON WORKER PARTICIPATION IN MANAGEMENT

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the Report of the Study Group on Worker participation in Management, 1957. [Placed in Library. See No. S-68/57].

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SITUATION RESULTING FROM STOPPAGE OF CALL AT MALVAN BY BOMBAY STEAM NAVIGATION COMPANY

Shri Nath Pai (Rajpura): Under Rule 197, I beg to call the attention of the Minister of Transport and Communications to the following matter of urgent public importance and I request that he may make a statement thereon:—

“Situation resulting from stoppage of call at Malvan by Bombay Steam Navigation Company.”

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): A rock, known as the Perch Rock, at the entrance to the Malvan Port, was constituting an obstruction to free navigation. This was marked by a small light and it was intended to establish a lighthouse there. The Government of Bombay, who were to carry out this work, found, however, that a structure could not be built upon this rock. With a view to re-